

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1282
TO BE ANSWERED ON 11.12.2025

Forest land Diversion and compensatory afforestation under the Forest (Conservation) Act

1282. SMT JEBI MATHER HISHAM :

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total forest area diverted for non-forest purposes under the Forest (Conservation) Act since FY 2021 up to October 2025;
- (b) the State/UT-wise and project-wise details of these diversions;
- (c) how many proposals for forest land diversion in Scheduled Areas and Fifth Schedule districts were approved during this period and what is their present status;
- (d) what is the State-wise number of compensatory afforestation projects sanctioned since FY 2021-22 up to October 2025 and how much area has been afforested; and
- (e) whether Government has reviewed the effectiveness of these compensatory plantations in restoring ecological loss and if so, the details?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (c): During the period from 01.04.2021 to 31.10.2025, the forest land measuring 91650.10 hectare has been diverted for non-forest purposes under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 (Formally Known as Forest (Conservation) Act, 1980) including the diversion of forest land in Scheduled Areas and Fifth Schedule districts. The State/UTs wise and category wise detail of diverted forest land is enclosed at **Annexure-I and Annexure-II respectively.**

(d) and (e): The State/UT wise details of compensatory afforestation approved and afforestation target achieved is given at **Annexure-III.**

Monitoring of plantations raised under compensatory afforestation, is carried out as per the procedures laid down in the Compensatory Afforestation Fund (CAF) Act, 2016 and Rules made thereunder by the National and State Compensatory Afforestation Management and Planning Authorities ensuring transparency, accountability, and effective oversight.

Annexure referred to in reply of part (b) and (c) of Rajya Sabha Unstarred Question No.1282 due for answer on 11.12.2025 asked by Smt. Jebi Mather Hisham regarding “Forest land Diversion and compensatory afforestation under the Forest (Conservation) Act”.

Annexure-I

Statement showing State wise area approved (in Ha.) for use of land non-forestry purpose under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980			
Period : 01.04.2021 to 31.10.2025			
S. No.	STATE / UTs	No. of Proposals	Area Approved (in Ha.)
1	Andaman and Nicobar	34	104.57
2	Andhra Pradesh	98	1063.96
3	Arunachal Pradesh	129	6707.99
4	Assam	55	761.63
5	Bihar	284	638.41
6	Chandigarh	3	0.29
7	Chhattisgarh	108	5213.00
8	Dadar& Nagar Haveli & Daman and Diu	34	72.90
9	Delhi	17	124.76
10	Goa	34	183.12
11	Gujarat	1298	5066.68
12	Haryana	1289	1156.35
13	Himachal Pradesh	260	2484.84
14	Jammu and Kashmir	651	925.44
15	Jharkhand	100	6798.26
16	Karnataka	328	1497.58
17	Kerala	138	176.96
18	Ladakh	2	0.94
19	Madhya Pradesh	874	21496.24
20	Maharashtra	388	4596.33
21	Manipur	56	2026.13
22	Meghalaya	14	33.88
23	Mizoram	32	931.18
24	Nagaland	1	3.93
25	Odisha	174	11834.18
26	Punjab	1235	1704.64
27	Rajasthan	328	4588.36
28	Sikkim	91	818.66
29	Tamil Nadu	123	105.35
30	Telangana	156	719.58
31	Tripura	86	748.79
32	Uttar Pradesh	1231	5991.54
33	Uttarakhand	406	2563.49
34	West Bengal	103	510.12
Grand Total		10160	91650.10

Annexure referred to in reply of Part (b) and (c) of Rajya Sabha Unstarred Question No.1282 due for answer on 11.12.2025 asked by Smt. Jebi Mather Hisham regarding “Forest land Diversion and compensatory afforestation under the Forest (Conservation) Act”.

Annexure-II

Statement showing Category wise area approved (in Ha.) for use of land non-forestry purpose under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980			
All State/UTS		During the Period : 01.04.2021 to 31.10.2025	
S. No.	Categories	No. of Proposals	Area approved (in Ha.)
1	Airport	1	0.09
2	Canal	30	85.10
3	Communication Post	454	16.54
4	Construction / Widening of Road	3278	19287.61
5	Defence	126	3352.35
6	Dispensary/Hospital	20	31.80
7	Drinking Water	732	926.81
8	Encroachments	1	8.38
9	Exploration & Survey	89	0.00
10	Forest Village Conversion	11	1152.71
11	Hydel / Irrigation	184	17621.81
12	Industry	70	145.88
13	Mining / Quarrying	199	22718.56
14	Non-Conventional Source of Energy	10	7.17
15	Optical Fibre Cable	482	345.91
16	Others	1466	3191.34
17	Petrol Pump	920	1969.86
18	Pipeline	751	702.74
19	Police Establishment	7	4.10
20	Power Sub Station	42	85.68
21	Power Transmission Line	741	12313.44
22	Railway	176	5551.17
23	Re-Diversion/Land Use Change	246	0.00
24	Rehabilitation	19	1466.05
25	School / Educational Institution	52	128.85
26	Solar Power	6	1.57
27	Telecommunication Line	10	0.61
28	Thermal	3	33.23
29	Village Electricity	27	500.08
30	Water / Rainwater Harvesting Structure	7	0.67
Grand Total		10160	91650.10

Source : <https://parivesh.nic.in>

Annexure referred to in reply of Part (d) of Rajya Sabha Unstarred Question No.1282 due for answer on 11.12.2025 asked by Smt. Jebi Mather Hisham regarding “ Forest land Diversion and compensatory afforestation under the Forest (Conservation) Act ”.

Annexure –III

Compensatory Afforestation from FY 2020-21 to 2024-25

(Area in Ha.)											
S. No.	State/UT	2020-21		2021-22		2022-23		2023-24		2024-25	
		Target (in Ha)	Achievement (in Ha)	Target (in Ha)	Achievement (in Ha)	Target (in Ha)	Achievement (in Ha)	Target (in Ha)	Achievement (in Ha)	Target (in Ha)	Achievement (in Ha)
1	Andaman & Nicobar Islands	0	0	0	0	56.16	36.56	181.47	95.47	237.63	132.03
2	Andhra Pradesh	1667.9	500.91	1326.32	485.11	2276.75	708.54	1827.75	311.12	8663.46	3471.88
3	Arunachal Pradesh	1793.93	1793.93	12194	11608.44	4459.16	4458.67	3001.34	2858.42	21478.03	20719.46
4	Assam	-	652.578	196.1	114.5	467.45	0	528.27	382.56	1191.82	1149.64
5	Bihar	1661.51	1661.51	384	0	0	0	1334.09	1321.09	3568.68	3171.67
6	Chandigarh	-	-	0.79	0.79	0.14	0.18	-	-	0.93	0.97
7	Chhattisgarh	3210.685	2963.34	1404.687	1541.69	460.47	465.2	770.242	467.74	7941.59	7039.23
8	Delhi	49.3	47.54	24.49	23.02	71.95	72.06	45.17	37.34	190.91	179.96
9	Goa	200	200	200	200	420	299	470	470	1330.00	1209.00
10	Gujarat	1019.85	1019.85	3646.72	3646.72	4584.53	4584.53	2004.94	2004.94	14103.32	14103.32
11	Haryana	833.67	1240.06	1913.2961	1870.22	2306.12	1608.86	Nil	Nil	5803.08	5012.91
12	Himachal Pradesh	975	876	1032	899	973	885	1315	888	4913.00	4073.00
13	Jammu & Kashmir	4229	3545	322	306	1499.54	1360.71	272.43	262.08	8097.97	6434.79
14	Jharkhand	3861.746	2734.49	3713.52	3324.86	6327.687	3202.83	3,807.74	2789.84	21443.95	15739.27

(Area in Ha.)											
S. No.	State/UT	2020-21		2021-22		2022-23		2023-24		2024-25	
		Target (in Ha)	Achievement (in Ha)	Target (in Ha)	Achievement (in Ha)	Target (in Ha)	Achievement (in Ha)	Target (in Ha)	Achievement (in Ha)	Target (in Ha)	Achievement (in Ha)
15	Karnataka	188.03	188.03	516.81	522.77	715.01	715.01	718.4	720.29	2775.12	2761.26
16	Kerala	50.63	11.7	60.632	42.84	151.5	0	170.3	117.26	433.06	171.80
17	Ladakh	-	-	-	-	-	-	-	-	21107.68	21746.82
18	Madhya Pradesh	3892.66	3892.66	3924.1	3585.66	16365	3457.22	1416	5301.66	5730.62	4316.74
19	Maharashtra	1442.825	633.57	438.18	218.351	246.405	182.27	546.384	544.384	1759.84	666.94
20	Manipur	666.94	666.94	0	0	0	0	0	0	514.76	114.56
21	Meghalaya	Nil	Nil	Nil	Nil	367.89	114.56	146.87	0	2046.74	2570.24
22	Mizoram	234	1236.5	1303.78	1303.78	508.96	29.96	Nil	Nil	0	0
23	Odisha	4208.521	3802.2	3610.19	3501.45	6130.81	4632.86	1962.91	1628.66	19540.451	16964.78
24	Punjab	334.34	311.99	692.57	644.995	864.411	800.38	993.873	940.38	4471.94	4019.72
25	Rajasthan	2200.8	2147.85	1757.52	808.52	700.352	444.79	2003.36	1365.4	9862.03	7377.15
26	Sikkim	106.04	106.04	183.98	183.98	94.67	94.67	104.06	53.19	660.39	609.52
27	Tamil Nadu	0	0	0	0	146.38	82.57	113.82	0	262.39	84.76
28	Telangana	4643.72	4178.16	3330.77	2490.07	2799.41	2052.71	918.771	551.12	17961.54	13686.57
29	Tripura	182.8	182.8	445.54	391.86	685.14	566.4	810.29	669.85	2608.11	2295.23
30	Uttar Pradesh	1144.78	1136.58	1103.64	1091.43	1631.9	1604.68	1414.99	1288.6	6096.70	5877.16
31	Uttarakhand	3000	2325.61	2817.93	2738.62	2415	2448.71	2200	1697.24	13682.93	11812.89
32	West Bengal	351.46	122.42	782.89	282.03	397.54	106.17	321.65	139.92	1911.74	748.25
